

48
80

File No. 1-(69) 2012/Port-Airport-DGHS/FSSAI
Food Safety and Standards Authority of India
(Ministry of Health and Family Welfare)

FDA Bhavan, Kolla Road
New Delhi-110002
Date: 26th March, 2014

OFFICE ORDER

Subject: Issues related to Licenses to be issued under Food Safety and Standards Act, 2006 in various Seaports and Airports throughout the Country.

This is with reference to the licenses to be issued under Food Safety and Standards Act, 2006 in various Seaports and Airports throughout the Country. In this regard it is informed that it has been decided to follow the same 14 digit license number format as described in the Order no.123-Dir(Enf.)/FSSAI/2011 dated 19.07.2011(copy enclosed) and DO codes starting from 701 to 799 shall be allotted for Seaports and for Airports from 801 to 899. The following codes have been allotted to the notified Designated Officers at various Seaports and Airports as per details given below:

S. No.	Area of jurisdiction	Address	Allotted DO Code
Seaports			
1.	Kandla Seaport	Port Health Organisation, Kandla Port, New Kandala Kutch District Gujarat. 370210	701
2.	Tuticorin Seaport	Port Health Organisation, B-20, World Trade Avenue, Tuticorin, Tamil Nadu 628004.	702
3.	Vishakhapatnam Seaport.	Port Health Organisation, Port Area, Visakhapatnam, Andhra Pradesh-530035	703
4.	Kolkata Seaport	Port Health Organisation, Marine House Hastings, Kolkata-700022.	704
5.	Marmagoa Seaport	Port Health Organisation, Harbour, Marmagoa, Goa-403803.	705
6.	Cochin Seaport	Port Health Organisation, Willingdon Island, Cochin-682009	706
7.	Mumbai Seaport	Port Health Organisation, 7, Mandlik Road Colaba, Mumbai-400001.	707
8.	Chennai Seaport	Port Health Organisation, Rajaji Salai,	708

		Chennai- 600001.	
9.	JNPT Seaport	Sheva Port Health Organisation, JNPT, P.O.C. Building, Sheva, Navi, Mumbai-400707.	709
Airports			
10.	Kolkata Airport	Airport Health Organisation, NSCBI Airport Kolkata-700052.	801
11.	Tiruchy Airport	Airport Health Organisation, Tiruchy- Tamil Nadu 620007	802
12.	Mumbai Airport	Airport Health Organisation Chef, Sahar International Airport Next to Ambassador's Sky Chef, Sahar Mumbai -400 099.	803
13.	Delhi Airport	Airport Health Organisation, New Building, Mahipalpur, Near AAI Residential Complex, Opposite to the toll Barrier, New Delhi - 110037.	804
14.	Chennai Airport	Airport Health Organisation, Chennai Airport, Chennai-600027.	805
15.	Amritsar Airport	Airport and Border Quarantine, 7- A, Court Road, Amritsar 143001.	806
16.	Cochin Airport.	Airport Health Officer, Airport Health Organization, Cochin International airport Ltd, Ned	807

2. It is further informed that the sequence of the DO code will continue as and when DO will be notified at a Seaport/ Airports other than mentioned above.

3. The license fee collected at Airports and Seaports will be credited to the account of Food Safety and Standards Authority of India.

4. This is issued with the approval of CEO, FSSAI.

Vinod
(Vinod Kotwal)
Director (Enforcement)

To

1. All Central Designated Officers
2. Dr Sujeet K Singh, Deputy Director General (IH & MH), DGHS, Ministry of Health and Family Welfare, Nirman Bhavan, New Delhi.
3. PPS to Chairperson.
4. PS to CEO
5. Mr. IN Moorthy, NISG, Hyderabad for information and necessary action please!

Amulya
22/1/13

O/C
21/1/13
7/10/14